

F. No. J-11017/12/2016-JUDICIAL
Government of India
Ministry of Law & Justice
Department of Legal Affairs
Judicial Section

Shastri Bhawan, New Delhi,
Dated 6th, May, 2016

ORDER

The president is pleased to engage Shri Lalit Sharma, Advocate as Senior Panel Counsel before the Uttarakhand High Court at Nainital with immediate effect for a period of three years from the date of this order or until further orders, whichever is earlier.

Uttarakhand High Court at Nainital Senior Panel Counsel		
Name	Address & Mobile Number	Enrl. No.
Lalit Sharma	Chamber NO. 55, Lawyers Chamber High Court, Uttarakhand, Nainital Mob. 9412086102	582/2 001

2. Consequent to empanelment of Shri Lalit Sharma, as Sr. Panel Counsel before Uttarakhand High Court at Nainital, his name at Sr. No 1 in the list of Central Govt. Counsel before the Uttarakhand High Court at Nainital, in the order No. 36(21)/2015-Judl. dated 08.04.2015, stand deleted with effect from the date of this order.

3. The engagement and professional fee of the aforesaid advocates will be governed by the terms and conditions contained in this Department's OM No. 26(1)/2014/Judl. dated 01.10.2015.

4. Hindi version of this order will follow.

G. S. Yadav
9.5.16

(G. S. Yadav)

Joint Secretary & Legal Adviser to the Govt. of India

Copy for information to:

1. PS to ML&J/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries and JS&LA in the main Secretariat.
2. Sh. Rakesh Thapaliyal, Assistant Solicitor General, Northern Villa Compound, near Head Post Office, Mallital, Nainital, Distt. Nainital, Uttarakhand.
3. The Registrar, Uttarakhand High Court at Nainital.
4. The Accountant General, Uttarakhand, Dehradun.
5. Hindi Unit, D/Legal Affairs for Hindi translation of the order.
6. Guard File/Judicial Section with 5 spare copies.
7. NIC cell with the request to upload this order in the website.



(B. S. Sharma)

Superintendent Legal (Judicial)